

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 340 OF 2016 &
IA NO. 743 OF 2016 & IA No. 703 of 2018

Dated : 31st July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Azure Sunrise Pvt. Ltd.	Appellant(s)
Vs.		
Chamundeshwari Electricity Supply Corporation Ltd. & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Anuradha Mukherjee
Mr. Rahul Chauhan
Ms. Akriti Gandotra

Counsel for the Respondent(s) : -

ORDER

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **31.08.2019**.

(S.D. Dubey)
Technical Member
ts/mkj

(Justice Manjula Chellur)
Chairperson